

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 547
TO BE ANSWERED ON 06th FEBRUARY, 2017

PULSES IMPORT TRADE

547. SHRI A.T. NANA PATIL:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is aware that large scale contract defaults and forced renegotiation of prices for import of pulses by private players has sent negative signals about India towards market and hurting the image of trade and country at large;
- (b) if so, the details thereof along with the reaction of the Government thereto; and
- (c) the steps taken by the Government for regulation and monitoring of pulses import trade in order to protect the country's image?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) to (c) : No such matter regarding large scale contract defaults and forced renegotiation of prices for import of pulses by private players has come to the notice of the Government.
